

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

ITEM No. 120

CA- 294/ND/2019 in IB- 1324/ND/2019

**IN THE MATTER OF:**

Schneider Electric India Pvt. Ltd. ... Applicant/Petitioner

Vs

Apex Electro Devices Pvt. Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 01.12.2020**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Himanshu Kapoor, Adv.  
Mr. Vikas Tiwari, Adv. Along with  
Mr. Kumar Deepraj, Adv.


For the Respondent :

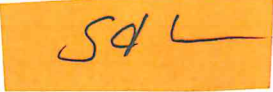
**ORDER**

**CA-294/ND/2019:**

Mr. Vikas Tiwari, Learned Counsel for the Applicant submits that the

List for argument on 18.12.2020.

  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**

Upasana- 01.12.2020